

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.203/1995

New Delhi, this 25th of May, 1995

Shri P.T.Thiruvengadam, Hon'ble Member(A)

Shri Lalit Kumar
s/o Shri Suraj Prakash
87/8, Pinto Park
Air Force Station
Palam, Delhi Cantt-10

.. Applicant

Vs.

Union of India, through

1. Secretary
M/Defence
South Block, New Delhi
2. Chief Engineer
Western Command (Hqrs.)
Chandimandir-134107
3. Commander Works Engineer
(Air Force) Palam
Delhi-Cantt-10
4. Garrison Engineer(North)
Air Force Palam, Delhi Cantt. .. Respondents

By Smt. Meera Chhibber, Advocate

ORDER (oral)

The case was taken up on second call. None appeared on behalf of the applicant. The case is dismissed in default for non-prosecution. No costs.

p.t.t

(P.T.Thiruvengadam)
Member(A)
25.5.95

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